

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 1816

TO BE ANSWERED ON THE 8th March, 2016

Pharmaceutical Parks in Karnataka

1816. SHRI P.C. MOHAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is having any proposal to set up a pharma park in Karnataka with an aim to boost the pharmaceutical sector in India, if so, the details thereof;
- (b) whether the Karnataka Government has made any assurance to provide land for the Pharma Park, if so, the size of the required land in acres and the time limit within which the land will be acquired; and
- (c) whether the Government plans to permit 100 per cent FDI in pharma sector, if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): The Government has announced a central sector scheme titled 'Cluster Development Programme for Pharma Sector (CDP-PS)'. The scheme would be implemented on a Public Private Partnership format through one time grant-in-aid to be released in various phases for creation of identified infrastructure and common facilities in the form of Common Facility Centers(CFC) to Special Purpose Vehicles (SPVs) set up for the purpose. Creation of common facilities like common testing facilities, waste disposal system, training centre etc. will help to reduce the cost of promotion of drugs. Projects & Development India Limited (PDIL) has been appointed as the Project Management Consultant (PMC) for implementing the scheme.

...2/-

The Government of Karnataka has informed that they are developing an industrial area in around 2000 acres of land at Mysuru, Karnataka, through Karnataka Industrial Area Development Board (KIADB), which is an Infrastructure Agency of the State Government. Out of 2000 acres of land, 100 acres is earmarked for setting up of Pharma Park in Mysuru.

(c): As per the instant Foreign Trade policy, 100% FDI for Greenfield projects is allowed through Automatic Route and 100% FDI for Brownfield projects is allowed through Government Route for Pharmaceutical Sector.

XXXXX